

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1841

ANSWERED ON 14.12.2023

SEWAGE TREATMENT PLANT

†1841. SHRI AJAY KUMAR MANDAL MS. LOCKET CHATTERJEE
 SHRI SUNIL KUMAR PINTU

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether no progress has been made with regard to installing of Sewage Treatment Plants (STPs) to prevent the flow of dirty water and sewage into the Yamuna and the Ganges rivers;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps in this regard; and
- (d) if so, the details thereof, State-wise and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (d) Under Namami Gange Programme, to prevent the flow of untreated sewage water into the River Ganga and its tributaries, a total of 195 number of sewerage infrastructure projects have been sanctioned at a cost of ₹ 31,344.13 crore for creation & rehabilitation of 6,173.12 Million Litres per Day (MLD) of Sewage Treatment Plant (STP) capacity along with laying of 5,253.64 km of sewerage network. Out of these, 109 sewerage projects have already been completed resulting in creation & rehabilitation of 2,664.05 MLD of STP capacity along with laying of 4,465.54 km of sewerage network. The details of sanctioned projects, their cost allocation and completed projects are enclosed in **Annexure-I**.

On River Ganga main stem, a total of 128 sewerage infrastructure projects have been sanctioned at an estimated cost ₹ 18,533.19 crore for creation & rehabilitation 2,510.22 MLD of STP capacity along with laying of 4,364.29 km of sewerage network. Out of these, 86 sewerage projects have already been completed resulting in creation & rehabilitation of 1,476.54 MLD of STP capacity along with laying of 3,781.77 km of sewerage network. The Details of project sanctioned for Ganga river under Namami Gange Programme is enclosed at **Annexure-II**.

On River Yamuna, a total of 24 sewerage projects [including 1 Common Effluent Treatment Plant (CETP) in Mathura, Uttar Pradesh] have been sanctioned at an estimated cost of ₹ 4,380.32 crore for creation & rehabilitation of 1,834.82 MLD STP capacity. They comprise of (01) project in Himachal Pradesh, (02) projects in Haryana, (11) projects in Delhi and (12) projects in Uttar Pradesh, under Namami Gange programme to abate pollution load to river Yamuna. Out of these 24 projects, 15 are already completed, viz.

one (01) project in Paonta Sahib, Himachal Pradesh, two (02) projects in Sonapat and Panipat, Haryana, six (06) projects in Vrindavan, Etawah, Firozabad, Baghpat and Mathura (STP & CETP), Uttar Pradesh and seven (06) projects in Delhi. The Details of project sanctioned for Yamuna under Namami Gange Programme is enclosed at **Annexure-III**.

Actions taken by the Government for pollution abatement, including sewage and industrial pollution Management for river Ganga and its tributaries are as follows:

NMCG has identified the industrial clusters for promoting the abatement of pollution and support financially to sectors like tannery, textile effluent and others. National Mission for Clean Ganga (NMCG) till date has sanctioned 5 industrial projects of Common Effluent Treatment Plants (CETPs) i.e. Jajmau CETP (20 MLD), Banther CETP (4.5 MLD), Unnao CETP (2.65 MLD), Mathura CETP (6.25 MLD) and Gorakhpur CETP (7.5 MLD). Out of this, Mathura CETP (6.5 MLD) project is completed, and the plant is in the operational stage with 50 % recycling to its member's units. CETP Jajmau is nearly completed, and one module (10 MLD) is under testing with fresh water. Other CETP projects are also in progress.

PRAYAG-Platform for Real-time Analysis of Yamuna, Ganga and their Tributaries, an online dashboard was setup on 20th April 2023 for continuous monitoring of river water quality, performance of Sewage Treatment Plants (STPs), Common Effluent Treatment Plant (CETPs), etc. on the Ganga and Yamuna river.

Annual inspections of Grossly Polluting Industries (GPIs) operating in main stem of river Ganga & its tributaries are undertaken under Namami Gange Programme since 2017. Inspections of 1,109 GPIs in 2017, 961 GPIs in 2018, 1,072 GPIs in 2019, 2,740 GPIs in 2020, 2,706 GPIs in 2021 and 3,186 GPIs in 2022 were carried out by joint team of technical institutes and concerned State Pollution Control Boards (SPCBs). Defaulting industries are issued appropriate directions including show-cause notices and closure directions by NMCG for those Common Effluent Treatment Plant (CETPs)/Effluent Treatment Plants (ETPs) non-conforming to the discharge standard.

Central Pollution Control Board (CPCB) has formulated charter based participatory approach to facilitate the industries for water recycling and pollution prevention in major industrial sectors like Pulp & Paper, Sugar, Distillery, Textile and Tannery in river Ganga main stem states emphasizing on technological upgradation, waste minimization practices, augmentation of effluent treatment plants (ETPs) and reuse/recycle of treated effluents which resulted in reduction in specific fresh water consumption, waste water discharge & pollution load and improvement in compliance.

ANNEXURE-I

ANNEXURE REFERRED TO REPLY TO PART (A) &(D) OF UNSTARRED QUESTION NO. 1841 TO BE ANSWERED IN LOK SABHA ON 14.12.2023 REGARDING “SEWAGE TREATMENT PLANT”.

State-wise details of sanctioned projects, their cost allocation and completed projects

S.No.	Type of Project	No. of Projects Sanctioned	Total Sanctioned Cost (Rs. in Cr.)	No. of Projects Completed
1	Uttarakhand	41	1,581.59	36
	Uttar Pradesh	69	14,097.18	37
	Bihar	37	6,160.15	13
	Jharkhand	5	1,310.30	2
	West Bengal	27	4,742.02	11
	Haryana	2	217.87	2
	Delhi	9	1,951.03	7
	Himachal Pradesh	1	11.57	1
	Rajasthan	1	258.48	0
	Madhya Pradesh	2	603.94	0
	Modular STP Decentralized	1	410.00	0
	Total		195	31,344.13

ANNEXURE-II

ANNEXURE REFERRED TO REPLY TO PART (a) TO (d) OF UNSTARRED QUESTION NO. 1841 TO BE ANSWERED IN LOK SABHA ON 14.12.2023 REGARDING “SEWAGE TREATMENT PLANT”.

The Details of project sanctioned for Ganga river under Namami Gange Programme

Sl. No.	State	Sewerage Projects		Estimated Cost (Rs. in crore)	STP Capacity Sanctioned (In MLD)		Sewer Network Sanctioned (In Kms)	
		Sanctioned	Completed		Sanctioned	Completed	Sanctioned	Completed
01	Uttarakhand	37	34	1,184.43	169.34	156	156.13	146.21
02	Uttar Pradesh	37	27	7,618.48	997.21	661.51	1,396.96	1,370.78
03	Bihar	28	12	5,511.09	618	264.5	1,762.49	1314.05
04	Jharkhand	2	2	156.12	15.5	15.5	89.21	87.9
05	West Bengal	24	11	4,063.07	710.17	379.03	959.49	862.83
	Total	128	86	18,533.19	2,510.22	1,476.54	4,364.28	3,781.77

ANNEXURE-III

ANNEXURE REFERRED TO REPLY TO PART (a) TO (d) OF UNSTARRED QUESTION NO. 1841 TO BE ANSWERED IN LOK SABHA ON 14.12.2023 REGARDING “SEWAGE TREATMENT PLANT”.

The Details of project sanctioned for Yamuna under Namami Gange Programme

Sl. No.	State	Sewerage Projects		Estimated Cost (Rs. in crore)	STP Capacity Sanctioned (In MLD)	
		Sanctioned	Completed		Sanctioned	Completed
01	Uttar Pradesh	11	5	2,185.98	413.85	130.25
02	Delhi	9	6	1,951.03	1268	522
03	Haryana	2	2	217.87	145	145
04	Himachal Pradesh	1	1	11.57	1.72	1.72
05	CETP at Mathura (U.P.)	1	1	13.87	6.25	6.25
	Total	24	15	4,380.32	1,834.82	805.22
